

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 15th NOVEMBER, 2023, 10:30 A.M.
 TP No. 7/CB/2022 (Copet No. 65/2013)- H.C., TA No. 6/CB/2022 (IA No. 6/2022)
 Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
 2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	KRSNA Minerals -Vs- Pradhan Industries Ltd.
Under Section	433

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Manas Baug, Adv.

For Respondent (s)

ORDER**TA No. 6/CB/2022 (IA No. 6/2022)**

Ld. Counsel Mr. Manas Baug appears on behalf of the applicant. There is no representation for the respondent. Applicant counsel represented that WP(C) No. 2325712023, is disposed of by the Hon'ble High Court of Orissa and wants time to produce copy of order. List the matter by 19.12.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)